

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN
APPEAL NO. 171 OF 2012**

**REVIEW PETITION NO. 16 OF 2015 IN APPEAL NO. 177 OF 2012
REVIEW PETITION NO. 17 OF 2015 IN APPEAL NO. 178 OF 2012**

Dated: 20th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN
APPEAL NO. 171 OF 2012**

**Tata Power Delhi Distribution Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

**REVIEW PETITION NO. 16 OF 2015 IN
APPEAL NO. 177 OF 2012**

**BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Rahul Kinra
Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

REVIEW PETITION NO. 17 OF 2015 IN
APPEAL NO. 178 OF 2012

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Rahul Kinra
Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.10.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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